

No.10/QA/State Lab Upgradation/FSSAI/2016  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety and Standards Act 2006)  
(Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi  
Dated the 8<sup>th</sup> May, 2018

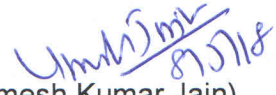
To

All State Food Commissioners

**Sub: Rate Contract for supply of LC-MS/MS Equipment to FSSAI/States/UTs -  
Change in model of UPLC to be provided by M/s PerkinElmer along with  
its selected "QSight 220 LCMSMS System" -reg.**

I am directed to refer to this office letter of even no. dated 20<sup>th</sup> September, 2017 for supply of LC-MS/MS under the rate contract and convey the approval of competent authority for upgradation in UHPLC model to be provided by M/s PerkinElmer (India) Pvt. Ltd. along with its selected "QSight 220 Multi Opt. Dual Source LC-MSMS System". Accordingly, M/s PerkinElmer will provide "LX-50 UHPLC" in place of "Altus-30 UPLC" at the same price. There is no change in other terms and condition of the Rate Contract.

Yours faithfully,

  
(Umesh Kumar Jain)  
Joint Director/QA

Copy to:

1. M/s PerkinElmer (India) Pvt. Ltd. 414-416, DLF Tower 15, Shivaji Marg, Moti Nagar, New Delhi – 110015, Delhi